IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
TA (IBC)39(PB)/2023

IN THE MATTER OF:

Axis Trustee Services Limited	...	Applicant/Petitioner
Vs		
Rivaaz Trade Ventures Private Limited	...	Respondent

Order under Rule 16(d) of the NCLT Rules, 2016.

Order delivered on 10.11.2023

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

(HEARING THROUGH VIDEO CONFERENCING)

PRESENT:

For the Applicant	:	Mr. Gaurav Mitra, Adv. with Ms. Suchitra Valjee, Mr. Kartik Nagarkatti, Ms. Riya Kamdar, Mr. Sanidhya Kumar and Mr. Adit Singh, Advs.
For the Respondent	:	Mr. Ashim Sood, Ms. Pallavi Pratap, Mr. Mridul Yadav, Ms. Muskan Jain, Advs.

ORDER

Ld. Counsel Mr. Gaurav Mitra appeared through VC on behalf of the Applicant.

Ld. Counsel Mr. Ashim Sood also appeared through VC on behalf of the Respondent.

At the request and with the consent of the parties, list the matter for a physical hearing **on 08.12.2023.**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Vinod Arora – 10.11.2023